

(a) whether the recent increase in the price of steel in the United States will adversely affect our import of that material from America;

(b) whether the cost of the fourth Steel Plant at Bokaro will go up as a result of the above; and

(c) the extent to which the difference in prices will work out in terms of our imports for the Third Five Year Plan?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) to (c). Increase in price announced by the U.S. Steel Mills has been rescinded and therefore the issue raised does not arise.

#### Income of Canteen Stores Deptt. (India)

**702. Shri U. M. Trivedi:** Will the Minister of Defence be pleased to state:

(a) the net income of the Canteen Stores Department (India) during the years 1950 to 1960;

(b) what income tax has been paid by the Canteen Stores Department (India) from 1950 upto 1960;

(c) whether Government have formulated any scheme to run this essential service efficiently and economically; and

(d) if so, the details thereof?

**The Minister of State in the Ministry of Defence (Shri Raghuramaiah):**

(a) The net income of the Canteen Stores Department (India) for the years 1950—60 is as given below:—

	Rs.	As.	Ps.
1950-51 .	19,42,180	4	9
1951-52 .	23,14,776	1	0
1952-53 .	21,39,666	0	0
1953-54 .	19,52,837	0	0
1954-55 .	19,63,073	0	0
1955-56 .	14,58,442	0	0
1956-57 .	16,72,433	0	0
1957-58 .	18,01,840	0	0
1958-59 .	22,47,822	0	0

1959-60 .	26,39,318	0	0
1960-61 .	37,09,753	0	0

(b) Canteen Stores Department (India) is not liable to pay income tax.

(c) and (d). Canteen Stores Department (India) is being run as efficiently and economically as possible under the overall supervision of a Board of Control with high ranking representatives of the Ministries of Defence and Finance (Defence) and Services Headquarters as its Members.

#### Survey of Indian Projects

**703. Shri S. M. Banerjee:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the total number of projects with their names in which Survey of India is allotted the survey work during the Third Five Year Plan;

(b) the amount sanctioned for such survey works; and

(c) the amount spent so far?

**The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das):** (a) A list of projects for which Surveys have been taken up during 1961-62 is laid on the Table. [See Appendix I, annexure No. 48]. Details of projects surveys to be undertaken during the remaining period of the Third Plan are yet to be finalised by indenting agencies.

(b) The expenditure on project surveys is met from within the normal budget of the Department and separate allocations are not sanctioned.

(c) Rs. 27.58 lakhs during 1961-62.

#### Compensation for Acquired Land in Deosole

**704. Shri Maheshwar Naik:** Will the Minister of Defence be pleased to state:

(a) whether the owners of land which was acquired in Deosole in the erstwhile State of Mayurbhanj during

the second World War for construction of an air base by the Defence Department have been fully compensated;

(b) to what purpose those land and structures have been or are proposed to be put now that the lands have been abandoned;

(c) whether any arrears of compensation to the owners of lands are still outstanding; and

(d) if so, what action is being taken for clearance thereof?

**The Minister of State in the Ministry of Defence (Shri Raghuramiah):**

(a) Certain lands for Amarda Road Air Field in village Deosole were requisitioned during the last war. No land has, however, been acquired so far. The question of payment of compensation for acquisition does not, therefore arise at present.

(b) The possibility of using the Air-field is under consideration of Government.

(c) and (d). The local civil authorities are competent to make payment of recurring compensation for requisitioned lands. Suitable instructions have also been issued to clear the arrears, if any, of recurring compensation.

**आय-कर की वसूली**

७०५. { श्री राम सेवक यादव :  
श्री धर्म लिंगम :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार को मिलन वाले आय कर की भारी रकम बकाया है ;

(ख) यदि हाँ, तो आय कर आयुक्तों के परिमण्डलों के अनुसार कितने वर्षों का कुल कितना आय कर बाकी है इसका अलग-अलग विवरण देने की कृपा करेंगे ?

**वित्त मंत्री (श्री मोरारजी देसाई) :**

(क) १ जनवरी, १९६२ को आयकर की वसूल होने योग्य बकाया रकम ११८ करोड़ रुपया थी ।

(ख) सभा की मेज पर एक विवरण रख दिया गया है जिसमें आवश्यक सूचना दी गई है [शिविर परिशिष्ट १ अनुबन्ध संख्या ८५] ।

**अफीम की खेती**

७०६. श्री राम सेवक यादव : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) देश के किन-किन राज्यों में अफीम की खेती होती है ।

(ख) क्या हर राज्य के लिये किसानों को दिया जाने वाला रेट अलग-अलग है; और

(ग) यदि हाँ, तो अलग-अलग रेट क्या हैं और ऐसा क्यों ?

**वित्त मंत्री (श्री मोरारजी देसाई) :**

(क) उत्तर प्रदेश, मध्य प्रदेश, और राजस्थान ।

(ख) जी नहीं ।

(ग) यह सवाल पैदा ही नहीं होता ।

**अफीम का निर्यात**

७०७. श्री राम सेवक यादव : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) १९६१-६२ में भारत से किन-किन देशों को अफीम भेजी गई ; और

(ख) यह कितनी मात्रा में और किस भाव से भेजी गई ?

**वित्त मंत्री (श्री मोरारजी देसाई) :**

(क) और (ख). सूचना इस प्रकार है :